CORRIGENDUM
COURT NO. - 07

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

NOTE: W.P.(C) 3885/2020 LISTED AT ITEM NO. 29 MAY BE READ AS UNDER:

FOR ADMISSION				
29 W.P.(C)-3885 CM APPL. 165 CM APPL. 288	71/2020 UNION OF INDIA	EW SECURITY AGENCY & ORS. . & ANR.	. V/s KAUSHAL YADAV, YADAV, ANAND M MISHRA	
MOHD MUQEEM (MOHAMME KAUSHAL YADAV & NLK DEV P BHARDWAJ (DEVP MOHD MUQEEM (MOHAMMED ANAND MISHRA (DEVDUTT MOHD MUQEEM (MOHAMMED		(ADVOSC338@GMAIL.COM) (989 OHAMMEDMUQEEM@GMAIL.COM) & NLK MISHRA (ADVOSC338@GM (DEVPBHARDWAJCGSC@GMAIL. HAMMEDMUQEEM@GMAIL.COM) (9 EVDUTTCONSULTS@GMAIL.COM) (9 HAMMEDMUQEEM@GMAIL.COM) (9	ADVOCATES:  OSC338@GMAIL.COM) (9891290858) (PETITIONER)  IMEDMUQEEM@GMAIL.COM) (9999864964) (RESPONDENT)  IMEDMUQEEM@GMAIL.COM) (9891290858) (PETITIONER)  SVPBHARDWAJCGSC@GMAIL.COM) (9810118825) (RESPONDENT)  IEDMUQEEM@GMAIL.COM) (9999864964) (RESPONDENT)  ITTCONSULTS@GMAIL.COM) (9810419950) (PETITIONER)  IEDMUQEEM@GMAIL.COM) (9999864964) (RESPONDENT)  IEDMUQEEM@GMAIL.COM) (9999864964) (RESPONDENT)  IAAKANKSHA@GMAIL.COM) () (RESPONDENT)	

## DELETION NOTES

- 1. CRL.A. 478/2024 LISTED BEFORE HON'BLE DB-VI AT ITEM NO. 3 IS DELETED AS THE SAME IS FIXED FOR 22.07.2025.
- 2. W.P.(CRL.) 1026/2025 LISTED BEFORE HON'BLE DB-VI AT ITEM NO. 30 IN THE ADVANCE CAUSE LIST IS DELETED AS THE SAME IS LISTED IN THE SUPPLEMENTARY CAUSE LIST.
- 3. CONT CAS(C) 1850/2023 LISTED BEFORE HON'BLE MR. JUSTICE AMIT MAJAHAN AT ITEM NO. 5 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE JASMEET SINGH.
- 4. BAIL APPLN. 3493/2024 LISTED BEFORE HONBLE MR. JUSTICE AMIT SHARMA AT ITEM NO. 3 IS DELETED.
- 5. W.P.(CRL.) 1166/2025 AND CRL.M.C. 10240/2024 LISTED BEFORE HON'BLE MR. JUSTICE RAVINDER DUDEJA AT ITEM NOS. 12 AND 70 RESPECTIVELY IN THE ADVANCE CAUSE LIST ARE DELETED AS THE SAME ARE LISTED IN THE SUPPLEMENTARY CAUSE LIST.
- 6. CRL.M.C. 8801/2024 LISTED BEFORE HON'BLE MR. JUSTICE RAVINDER DUDEJA AT ITEM NO.88 IS DELETED.
- 7. W.P.(C) 17896/2024 LISTED BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR AT ITEM NO. 28 IS DELETED AS THE SAME IS DISPOSED OF MATTER.
- 8. CRL.M.C. 79/2023 AND CRL.M.C. 195/2025 LISTED BEFORE MS. BHAWANI SHARMA, DHJS, JOINT REGISTRAR (JUDICIAL) AT ITEM NOS. 6 AND 9 RESPECTIVELY ARE DELETED.

HIGH COURT OF DELHI 22.04.2025

REGISTRAR (LISTING)